

[Print](#)**Defective Case Register from 2026-06-25 to 2026-06-25**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/27995/2026	RANJAN KUMAR ROUT	2026-06-25	1. Annexure-2 and 4 not neat and legible
2	D-WP(C)/25759/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Pages - 28 and 33 not legible.
3	D-RVWPET/24279/2026	BINAYAK MOHAPATRA	2026-06-25	1. Period of Delay 118 days delay. i) C. copy of cause title not in proper place as well as page mark. ii) Petitioner no. 1 and 2 and Op no. 1 and 5 in Rvwpet are not party in wp (c). ii) Op no. 5 in wp (c) not made party in Rvwpet. Put up for SR after removal of defects.
4	D-ABLAPL/18374/2026	BISWABHUSAN DAS	2026-06-25	page no.12 partially legible.
5	D-ABLAPL/18389/2026	MANGU NANDY	2026-06-25	1. Paragraph declaration not correct. 2. One blank page after page 1 be deleted
6	D-TRPCRL/18556/2026	SUJATA BALIARSINGH	2026-06-25	Code No. Not correctly furnished.
7	D-WP(C)/27768/2026	RABINDRA KUMAR PRUSTY	2026-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21 22 30 56 not neat.Executants no-2 not sign in the v.nama.
8	D-BLAPL/18616/2026	SUSHANTA KUMAR JOSHI	2026-06-25	1. Synopsis and Date Chart not page marked.
9	D-CRLREV/14640/2026	SANTOSH KUMAR MAHANTY	2026-06-25	1. Date of Judgment does not tally in Crl. appeal - 23/ 2025 in petition as per index along with I.A.s also.
10	D-MACA/27449/2026	G.P.DUTTA	2026-06-25	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
11	D-WP(C)/23258/2026	KRISHNA CHANDRA SAHU	2026-06-25	Date of copy of order vide annex-4 not tally with index and praragraph.
12	D-WP(C)/26322/2026	MOHIT AGARWAL	2026-06-25	1. Details Address not furnished in cause title
13	D-BLAPL/18190/2026	RABI NARAYAN MOHANTY	2026-06-25	14-NOT PROPERLY INDEXED. 1.Petition and Annexures not properly paginated. 2.Name of the petitioner mentioned in C.title not tally with the signature put in V.nama.
14	D-MSA/27418/2026	GOURI MOHAN RATH	2026-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

15	D-CRLMC/18858/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-06-25	14-NOT PROPERLY INDEXED. C.copy of order 20.03.2026 not filed.Page marking not correct in index and petition.
16	D-MACA/27068/2026	JAYASANKAR MISHRA	2026-06-25	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
17	D-WP(C)/24981/2026	RAJAT KUMAR SAHU	2026-06-25	1 .Paragraphs not correctly furnished in declaration
18	D-ABLAPL/18390/2026	RAMESH CHANDRA MAHARANA	2026-06-25	1. Name of PS in Date Chart not correct
19	D-WP(C)/27729/2026	SUDHIR KUMAR MALLICK	2026-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 12 not available.2.Page 17 and 18 partly not neat.3.Court fee Rs.2.00 not paid in V.Nama.
20	D-WP(C)/28060/2026	TUSHAR KANTA NAYAK	2026-06-25	page nos. 25 and 27 not neat.
21	D-CONTC/23045/2026	ADV.	2026-06-25	Put up for S.R. after page marked in Index.
22	D-BLAPL/18115/2026	BIKASH KUMAR DASH	2026-06-25	1. H.C B.A M W S Rs 50/- to be paid in V. nama
23	D-WP(C)/27781/2026	BRAJA MOHAN SARANGI	2026-06-25	1-COURT FEE IS DEFICIENT. C.fee of Rs.2/- not filed.
24	D-BLAPL/18617/2026	JYOTIRMAYA SAHOO	2026-06-25	1. Name of PS, PS case No. and GR case No. in Prayer not correct.
25	D-WP(C)/27933/2026	BRAJA KISHORE PANDA	2026-06-25	. Fathers name/Husband name of the petitioner not furnished in cause title of the application, Affidavit and V. nama 2. Date of sign of deponent not furnished in both Writ and I.A affidavit 3. In I. A affidavit,sl no 5 information wrongly furnished. 4. In declaration under I.A affidavit no. of paragraphs wrongly furnished.
26	D-CRLREV/18581/2026	SOUBHAGYA SWAIN	2026-06-25	Authentication fee Rs2/- not paid 1 Being Aggrieved ,Ground and Good ground not furnished in petition. 2 Paragraphs not correctly furnished declaration.
27	D-WP(C)/26247/2026	BRAHMANANDA TRIPATHY	2026-06-25	Page marking not proper.
28	D-ABLAPL/15258/2026	PRAVASH CHANDRA JENA	2026-06-25	1. Information to be redacted from Annexure-2 at page 13 2. Put up for S.R there after
29	D-WP(C)/23261/2026	KRISHNA CHANDRA SAHU	2026-06-25	Date of copy of order vide annex-4 not tally with index and paragraph.
30	D-WP(C)/27644/2026	SANTOSH KUMAR MAHANTY	2026-06-25	1. Date of order under Annexure-3 does not tally with para-5 of the petition.
31	D-BLAPL/18308/2026	MANAS RANJAN BEHERA	2026-06-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop.

32	D-BLAPL/18110/2026	PRAYASH KUMAR PANDA	2026-06-25	1. S.T case wrongly furnished in cause title of the application. 2. In affidavit, Sl no 5 information wrongly furnished. 3. Annexure-1 3 4 not attested.
33	D-ABLAPL/18309/2026	SUSANTA KUMAR BARAL	2026-06-25	Page No. 10-11 not legible.
34	D-BLAPL/18189/2026	DEEPAK KU SAHOO	2026-06-25	Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
35	D-ABLAPL/18382/2026	BISWABHUSAN DAS	2026-06-25	paragraphs not correct in declaration.
36	D-BLAPL/18443/2026	ARJUNA CHARANA BEHERA	2026-06-25	1. In Affidavit,deponent s relation to the petitioner not furnished.
37	D-CRLMC/17159/2026	SOUBHAGYA KUMAR DASH	2026-06-25	S.T. No. 82 of2027 mentioned in the Index Anx-2 appears to be wrong.
38	D-CRLMP/14671/2026	RAICHARAN MOHAPATRA	2026-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. annex-4 6 not visible
39	D-WP(C)/26236/2026	SUBASH CHANDRA SAHOO	2026-06-25	Page 5 scanned twice.
40	D-WP(C)/24858/2026	SAMIR KUMAR MISHRA	2026-06-25	Page no.52 not filed as per the Index.
41	D-WA/23748/2026	PRABIR KUMAR RAY,A.G.A	2026-06-25	i) Op no. 2 in wp (c) not made party in appeal memo. ii) Respondent no. 2 in appeal memo not party in wp (c)
42	D-CONTC/26626/2026	ADV.	2026-06-25	i) Reference certificate not furnished.
43	D-WP(C)/28152/2026	SANGRAM JENA	2026-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 not neat
44	D-RSA/27635/2026	SOUBHAGYA SUNDAR DAS	2026-06-25	1. Court Fee Rs 2834 .25p payable but Rs. 2834 paid. 2.C.copy of judge. dtd.13-4-2016 filed with decree filed and annex.2 not marked. 3. Page mark not furnished in C.copy of annex. 1 and 2 as per index and also annex.2 not marked in c.copy
45	D-WP(C)/27932/2026	BRAJA KISHORE PANDA	2026-06-25	1. Fathers name/Husband name of the petitioner not furnished in cause title of the application, Affidavit and V. nama 2. Date of sign of deponent not furnished in both Writ and I.A affidavit 3. In I. A affidavit,sl no 5 information wrongly furnished. 4. In declaration under I.A affidavit no. of paragraphs wrongly furnished.
46	D-CRLMC/18334/2026	HARIHAR PANIGRAHI	2026-06-25	14-NOT PROPERLY INDEXED.

				Page marking not correct. Annexure-1 be kept in cover. Name of victim be redacted from petition and FIR. C. copy of order not filed.
47	D-BLAPL/18611/2026	SANJAYA KUMAR PANIGRAHI	2026-06-25	1. Ann.2 not marked.
48	D-RPFAM/26390/2026	SIBA PRASAD SAHOO	2026-06-25	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. 1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ not paid 2. op no-1 was not party in lower court and op-2 in lower court not made party in present appeal, good ground not furnished
49	D-WA/23831/2026	DEBASHIS TRIPATHY, A.G.A	2026-06-25	Op. no. 4 to 6 in wp(c) are not made party in appeal memo.
50	D-WP(C)/27662/2026	ABINASH ROUTRAY	2026-06-25	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.
51	D-CONTC/25076/2026	ADV.	2026-06-25	i) WP(c) no. not mentioned in reference certificate
52	D-BLAPL/18612/2026	DHIRENDRA KUMAR MOHAPATRA	2026-06-25	1. Deficit Court Fee of Rs.2 to be paid on V.nama.
53	D-CONTC/27537/2026	PRADEEP KUMAR MAHAPATRA	2026-06-25	WP(C) No. 7434 of 2024 mentioned in the Index (Anx-1) and para-5 body of the petition appears to be wrong.
54	D-BLAPL/18111/2026	BIKASH KUMAR DASH	2026-06-25	1. H.C B.A M .W S Rs 50/- to be paid in V.Nama
55	D-CRLA/13262/2026	BIBEKANANDA MAHAPATRA	2026-06-25	Name of Father and sister in Law in Page 62 to be redacted
56	D-WP(C)/23269/2026	KRISHNA CHANDRA SAHU	2026-06-25	Date of copy of order vide annex-4 not tally with index and paragraph.
57	D-WP(C)/27734/2026	SATYABRATA PANDA	2026-06-25	1. Address of the petitioner nos.1 to 3 not furnished in the cause title.
58	D-ABLAPL/18451/2026	PRANAY KUMAR MAHARAJ	2026-06-25	14-NOT PROPERLY INDEXED. Not properly paginated after page-10.
59	D-WP(C)/27725/2026	SUDHIR KUMAR MALLICK	2026-06-25	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 12 not available. 2. Page 15 and 16 partly not neat.
60	D-BLAPL/18425/2026	ANIRUDHA DAS	2026-06-25	1. Paragraph no. not correctly furnished in the petition.
61	D-WP(C)/28147/2026	JIBAN JYOTI PRADHAN	2026-06-25	Signature of petitioner not tally with name.
62	D-WP(C)/23271/2026	KRISHNA CHANDRA SAHU	2026-06-25	Date of copy of order vide annex-4 not tally with index and paragraph.
63	D-WP(C)/26246/2026	SUBASH CHANDRA	2026-06-25	4-AFFIDAVIT/VERIFICATION NOT PROPER.

		SAHOO		Synopsis and date chart not mentioned in the Index.Paragraph not mentioned in the affidavit and also I.A.Occupation not mentioned in the affidavit
64	D-CRLMP/15210/2026	RAMDAS ACHARY	2026-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
65	D-BLAPL/18421/2026	DEEPAK KU SAHOO	2026-06-25	1.Page no.3 twice a paginated in the petition.
66	D-CONTC/21314/2026	ADV.	2026-06-25	i) Page no. 37 40 not in proper form.ii) Page no. 42 and 44 not legible.
67	D-BLAPL/18197/2026	SOUMYA RANJAN MOHANTY	2026-06-25	Name and details of Informant/victim as well as family members mentioned in Annexure-1 3 need not be disclose and kept in closed envelop
68	D-WP(C)/27310/2026	PARSURAM PANDA	2026-06-25	Page nos 17 19 and 35 not neat.
69	D-CRLREV/15552/2026	TUKUNA KUMAR MISHRA	2026-06-25	Put up SR after filing c. copy Annex-2 .
70	D-WP(C)/27964/2026	RANJAN KUMAR NAYAK	2026-06-25	Address of petitioner and opp.3 not correctly furnished.
71	D-CRLMP/15238/2026	PRADEEP KUMAR DAS	2026-06-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
72	D-ABLAPL/18441/2026	RANJAN KUMAR NAYAK	2026-06-25	Paragraph No.6 repeated twice.
73	D-WP(C)/26290/2026	SUSHREE SANGITA PASAYAT	2026-06-25	Name of the petitioner not correctly mentioned in the affidavit.
74	D-BLAPL/18424/2026	BHAWANI SANKAR PANIGRAHI	2026-06-25	1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.
75	D-BLAPL/18445/2026	PRATIK NAYAK	2026-06-25	1. In declaration under affidavit, no. of paragraphs not furnished.
76	D-BLAPL/18310/2026	BIJAY KUMAR BEHERA	2026-06-25	Honble Court not tally with Cause title and Rejection order.
77	D-WA/26422/2026	RABI NARAYAN ROUT	2026-06-25	1. Period of Delay 7 days 2.Being aggrieved not mentioned.Page no. 65 and66 73 81 87 88 90 93 not neat.
78	D-WP(C)/23263/2026	KRISHNA CHANDRA SAHU	2026-06-25	Date of copy of order vide annex-4 not tally with index and paragraph.
79	D-CRLREV/16168/2026	SANJAY KUMAR MOHANTY 2	2026-06-25	put up SR after filing c.copies of Annex-2 and 3 .
80	D-WP(C)/27732/2026	SUDHIR KUMAR MALLICK	2026-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 12 not available.2.Page 15 and 16 not partly not neat.
81	D-CRLMP/15231/2026	LINGARAJ SARANGI	2026-06-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
82	D-WP(C)/27913/2026	JAGABANDHU SAHU	2026-06-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
83	D-CRLREV/16151/2026	BHARAT CHANDRA PANDA	2026-06-25	1 Name of Informant/ victim / Relatives / Address to be redacted from annex-1 and 2 and kept seal cover same , thereafter Put SR .
84	D-BLAPL/18419/2026	DEEPAK KU SAHOO	2026-06-25	1. No. of G.R.Case under Annexure-2 does not tally with prayer of the petition.2.Subject code incorrectly mentioned in Assessment slip. 3..Subject Code incorrectly Mentioned
85	D-BLAPL/18422/2026	DEEPAK KU SAHOO	2026-06-25	1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.2 Name of father of the Informant/Victim to be redacted in page no.7 and 10.
86	D-WP(C)/27663/2026	SUDHIR KUMAR MALLICK	2026-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 and 14 not neat.
87	D-ABLAPL/18385/2026	MOHAMMED RIAZ	2026-06-25	1. Synopsis and Date Chart not page marked in Index.
88	D-ABLAPL/18509/2026	LALITENDU MISHRA	2026-06-25	1.As per Index, Annexure-1 not properly page marked in the record.
89	D-WP(C)/26124/2026	JAMINI KANTA BHUYAN	2026-06-25	1. Date of representation under Annexure-4 does not tally with Synopsis.
90	D-ABLAPL/18470/2026	DALIRANI BEHURAY	2026-06-25	Page No. 12-13 20-21 and 23 not legible.
91	D-CRLA/15426/2026	RAKESH KUMAR ROUTRAY	2026-06-25	School name in page - 5 and 10 in petition to be redacted.
92	D-CRLMP/15274/2026	ASIT KUMAR JENA	2026-06-25	entire petition kept in cover and name of petitioner redacted from FIR
93	D-BLAPL/18320/2026	ASUTOSH TRIPATHY	2026-06-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
94	D-CONTC/23072/2026	ADV.	2026-06-25	1. Provision of Law Not correctly furnished 2. Code Incorrect 3.Reference Certificate not correctly furnished.
95	D-ABLAPL/18510/2026	PARTHA SARATHI DAS	2026-06-25	1. Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover.
96	D-WP(C)/27821/2026	PRAFULLA KUMAR MOHAPATRA	2026-06-25	Annexure 11 not mentioned in the petition copy.
97	D-ABLAPL/18471/2026	SAMARENDRA BAHADUR	2026-06-25	Page No.10 not legible.
98	D-BLAPL/18414/2026	ARUN KUMAR BEHERA	2026-06-25	1.No. of C.T.Case under Annexure-2 does not tally with Synopsis.
99	D-BLAPL/18113/2026	KULDEEP MOHANTY	2026-06-25	1. Signature of the petitioner at V. nama not tally with that of name furnished in cause title of the application.

100	D-WA/23421/2026	KHAN MAHMOODUL HASAN NIAMATI	2026-06-25	i) Status of the parties not furnished. ii) Double mage mark in anxs. iii) Legible copy of page no. 70-74 are to be filed
101	D-CRLMP/18794/2026	SHIVSANKAR MOHANTY	2026-06-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
102	D-ABLAPL/18316/2026	BHARAT JALLI	2026-06-25	Reference certificate not correctly furnished.
103	D-WP(C)/26592/2026	DAITARI BISWAL	2026-06-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Welfare fee of Rs.50/ not paid in V.nama.
104	D-WP(C)/26109/2026	RAGHUNATH DAS MOHAPATRA	2026-06-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Name of father of the deponent in affidavit(item no.2) does not tally with cause title.2.Page no.13 not neat and legible.
105	D-WP(C)/23268/2026	KRISHNA CHANDRA SAHU	2026-06-25	Date of copy of order vide annex-4 not tally with index and paragraph.
106	D-WP(C)/27945/2026	DEEPAK RANJAN SUNDARAY	2026-06-25	1. Page 41 and 42 not neat and legible 2. Annexure -8 not legible
107	D-BLAPL/18439/2026	RANJAN KUMAR NAYAK	2026-06-25	1. In Declaration under affidavit, no. of paragraphs wrongly furnished.
108	D-WP(C)/23265/2026	KRISHNA CHANDRA SAHU	2026-06-25	Date of copy of order vide annex-4 not tally with index and paragraph.
109	D-BLAPL/18377/2026	ASUTOSH TRIPATHY	2026-06-25	1.Reference certificate not properly furnished. 2.Hologram of Rs.50/- not affixed in V.nama.
110	D-WP(C)/27794/2026	PRATYASISH MOHANTY	2026-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 18 and 19 not neat.
111	D-WP(C)/27672/2026	ABINASH ROUTRAY	2026-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 and 15 not neat.
112	D-ABLAPL/18437/2026	PRAKASH KUMAR MISHRA	2026-06-25	Name of victim/informant mentioned in annexure be reacted thereafter put up for SR.
113	D-WP(C)/23259/2026	KRISHNA CHANDRA SAHU	2026-06-25	Date of copy of order vide annex-4 not tally with index and paragraph.
114	D-MACA/27262/2026	NAYAN BEHARI DAS	2026-06-25	1.Period of Delay 123 days 2. statutory deposit not made , IA filed, date of judgement wrong at being aggrieved
115	D-CRLA/17762/2026	AMULYA RATNA PANDA	2026-06-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Spl. case no. not correctly furnished in synopsis and appeal memo
116	D-WP(C)/24868/2026	PRANAYA KUMAR MAHARAJ	2026-06-25	1-COURT FEE IS DEFICIENT. C.fee of Rs.78/- to be paid in cause title.2.Copy of the order dated 03.02.2026 passed in WPC No.31055 of 2025 not filed.
117	D-ABLAPL/18305/2026	AMIT PATTNAIK	2026-06-25	Page No. 12 not legible.
118	D-WP(C)/26990/2026	BADRI VISHAL PRIYADARSHAN	2026-06-25	Page no. 44 and45 not neat.
119	D-BLAPL/18608/2026	SANJIB KUMAR BHANJADEO	2026-06-25	1. Name of School mentioned in Para 3 and page 11 be redacted. 2. Name of Victim in Page 14 be redacted. Resubmit for SR after removal of defects.
120	D-BLAPL/17854/2026	SURYAKANTA DWIBEDI	2026-06-25	1. Name of the victim /Informant need not be disclosed in connection with Annex-1 and kept in closed cover. 2. Redacted xerox copy of Annex-1 filed
121	D-WP(C)/27855/2026	MANORANJAN PADHI	2026-06-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner mentioned in the top of Affidavit not correctly
122	D-WP(C)/27971/2026	ABHAYA KHANDELWAL	2026-06-25	14-NOT PROPERLY INDEXED.
123	D-CMP/26591/2026	UMA CHARAN MISHRA	2026-06-25	Page no. 10 and13 not neat
124	D-WA/23833/2026	AJIT KUMAR MOHANTY	2026-06-25	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Page mark not properly in Anx. of I.A.
125	D-WP(C)/27916/2026	NIHAL RATH	2026-06-25	Page no. 22 and annexure-6 not neat.
126	D-ABLAPL/18367/2026	NRUSINGH CH. ROUT	2026-06-25	1. GR case year in Ann.3 of Index not correct.
127	D-CONTC/21594/2026	SOBHANA SAHOO	2026-06-25	i) District name of the opp. party. not mentioned in cause title.ii) Reference certificate not furnished.
128	D-WP(C)/26143/2026	SWAGAT KUMAR SAHU	2026-06-25	1. Put up for S.R.after filing of page nos.4 to 7.
129	D-WP(C)/25754/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1 . pages 30 35 and 36 are not legible
130	D-WP(C)/27709/2026	BRAJA MOHAN SARANGI	2026-06-25	14-NOT PROPERLY INDEXED.
131	D-WP(C)/27912/2026	NIHAL RATH	2026-06-25	Page no. 22 and23 not neat.
132	D-CRLMC/17831/2026	BISWAJIT NAYAK	2026-06-25	1. PS case number not correctly furnished in date chart. 2. CT case number not correctly furnished in Prayer of the I.A. petition. 3.Subject Code Not Furnished .

133	D-CONTC/23044/2026	ADV.	2026-06-25	1.Provision of Law Not correctly furnished 2. Code Incorrect 3.Reference certificate not correctly furnished
134	D-WP(C)/27679/2026	SUDHIR KUMAR MALLICK	2026-06-25	Date of copy of Gazette notification vide annex-3 not tally with index.
135	D-MACA/27459/2026	BIJOY DASMOHAPATRA	2026-06-25	1. Period of Delay 131 days
136	D-WA/23747/2026	DEBARAJ MOHANTY,A.G.A	2026-06-25	i) Sl no. not mention of respondent in cause title. ii) Date of order wrongly mention in being aggrieved.
137	D-BLAPL/18325/2026	SWARAJ PATEL	2026-06-25	Name of victim/informant and her relatives mentioned in page No.28 to83 be redacted thereafter put up for SR.
138	D-BLAPL/18196/2026	RAMAKANTA SARANGI	2026-06-25	.Name of petitioner No.2 mentioned in C.title not tally with the signature put in V. nama. 2.Paragraphs not properly mentioned in petition as well as declaration of affidavit.
139	D-RPFAM/27486/2026	SOUBHAGYA KUMAR DASH	2026-06-25	1. Period of Delay 369 days
140	D-WP(C)/26153/2026	SWAGAT KUMAR SAHU	2026-06-25	1. Page nos.23 and 24 not neat and legible.
141	D-WP(C)/28151/2026	SANGRAM JENA	2026-06-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the petitioner not correctly mentioned in the affidavit
142	D-WP(C)/27822/2026	AKSHAYA KUMAR PANDEY	2026-06-25	Synopsis and date chart not mentioned in the Index.
143	D-WP(C)/26307/2026	RAGHUNATH DAS MOHAPATRA	2026-06-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 not neat.Name of the adv not mentioned capital letter in the v.nama.
144	D-BLAPL/14492/2026	AMITAV TRIPATHY	2026-06-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Page no. 9 not legible.
145	D-ABLAPL/18423/2026	PRAMOD KUMAR ROUT	2026-06-25	Name and Details of victim/informant be redacted from annexure thereafter put up for SR.
146	D-ABLAPL/18380/2026	BISWABHUSAN DAS	2026-06-25	page nos. 20 and 21 partially legible
147	D-ABLAPL/18369/2026	NRUSINGH CH. ROUT	2026-06-25	1. GR case Year in Ann.3 of Index and GR case No. in Para 1 not correct. 2. Charge sheet No. in Para 3 not correct
148	D-WP(C)/27160/2026	RAJKISHORE SWAIN	2026-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

149	D-WP(C)/27897/2026	NIHAL RATH	2026-06-25	Page no. 22 not neat.
150	D-ABLAPL/18518/2026	MANAS KUMAR CHAND	2026-06-25	1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.
151	D-BLAPL/18097/2026	BIDYADHAR MANSING	2026-06-25	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
152	D-CONTC/25616/2026	ADV.	2026-06-25	i) Father name of the deponent in para-1 of the affidavit not tally with cause title.
153	D-WP(C)/27959/2026	SOUMYA RANJAN MOHANTY	2026-06-25	Not properly page marked.
154	D-WA/26523/2026	KODANDA KUMAR BHUYAN	2026-06-25	Put up for SR after filing of c. copy of impugned order.
155	D-CRLA/14553/2026	PRATIK NAYAK	2026-06-25	1. BEING AGGRIEVED and GROUNDS NOT FURNISHED IN THE APPEAL MEMO
156	D-WP(C)/27659/2026	ABINASH ROUTRAY	2026-06-25	Page no. 36 not available
157	D-ABLAPL/18391/2026	MANGU NANDY	2026-06-25	1. Application not properly addressed to honorable Court.
158	D-ABLAPL/18442/2026	UMA CHARAN MISHRA	2026-06-25	Paragraphs not properly mentioned in petition as well as declaration of affidavit.
159	D-ABLAPL/18319/2026	BHARAT JALLI	2026-06-25	Reference certificate not correctly furnished.Page No. not correctly furnished in Annex-3
160	D-BLAPL/17186/2026	SOUBHAGYA KUMAR DASH	2026-06-25	Fathers Name of victim/informant be redacted from FIR,Page no8 paragraph No.6
161	D-WA/24773/2026	RAMAKRISHNA BISOI	2026-06-25	i) Op no. 3 in wp (c) not made party in appeal memo. ii) Date of order wrongly mention in cause title.
162	D-WP(C)/24852/2026	PRITI PUNYATOYA	2026-06-25	Page nos.20 21 and 36 not legible.
163	D-BLAPL/18301/2026	HIMANSU SEKHAR SATAPATHY	2026-06-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annextures be kept in envelop.
164	D-WP(C)/27930/2026	BRAJA KISHORE PANDA	2026-06-25	1. In declaration under affidavit, no. of paragraphs wrongly furnished in both Writ petition and I.A 2. In I.A Affidavit, Sl no 5 information wrongly furnished.
165	D-WP(C)/28237/2026	KUNAL KUMAR SWAIN	2026-06-25	1. Annexure-11 not correctly page in Book mark.
166	D-WP(C)/23276/2026	KRISHNA CHANDRA SAHU	2026-06-25	Date of copy of order vide annex-4 not tally with index and paragraph.Serial no-2 not correctly mentioned in the affidavit.
167	D-WP(C)/28106/2026	JYOTI RANJAN KHUNTIA	2026-06-25	Page no. 17 not neat.
168	D-ABLAPL/18455/2026	SUBHASIS MOHAPATRA	2026-06-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				Name of the Informant mentioned in para-4 of the petition be redacted. Thereafter put up for S.R.
169	D-ABLAPL/18467/2026	JAYAKRISHNA MOHAPATRA	2026-06-25	Name and details of Informant/family members mentioned in Annexure-1,2 need not be disclose and kept in closed envelop.
170	D-CRLMP/15900/2026	NIRMAL RANJAN ROUTRAY	2026-06-25	1. Nomenclature not furnished in V.nama.
171	D-ABLAPL/18049/2026	RESHMA BEHERA	2026-06-25	1. Name, husband name and other details of Informant appearing in entire petition be redacted. 2. Para 3 appearing twice in Petition. 3. Whether registered case is GR or CT be confirmed and rectified in the entire petition accordingly. Resubmit for SR after complianc
172	D-WP(C)/27407/2026	RABINDRA KUMAR PRUSTY	2026-06-25	1. Description of Documents not correctly furnished in 12/13 lines of para no.8.
173	D-ABLAPL/18384/2026	MOHAMMED RIAZ	2026-06-25	1. Synopsis and Date Chart not page marked in Index.
174	D-WP(C)/27491/2026	DEBASISH HAZRA	2026-06-25	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. Rs.50/- not paid.
175	D-WP(C)/27914/2026	JAGABANDHU SAHU	2026-06-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
176	D-WP(C)/26135/2026	JAGAJIBAN PRADHAN	2026-06-25	Date of order under Annexure-6 does not tally with para-9 of the petition.
177	D-RPFAM/27322/2026	MANOJ KUMAR MALLICK	2026-06-25	further SR after filling of c copy